GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. 5908 TO BE ANSWERED ON 03.04.2018

TRANSPARENCY IN THE SELECTION OF STUDENTS FOR SCHOLARSHIP

5908. SHRI NALIN KUMAR KATEEL: SHRI B.N. CHANDRAPPA: SHRI D.K. SURESH:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the total number of students in each class from 1st standard to 12th standard receiving scholarship from the Government during the last three years, State-wise;
- (b) whether the Government has put any mechanism in place to ensure transparency in the selection of students for scholarship; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL GURJAR)

- (a): This Ministry releases Central Assistance to States/UTs under the following schemes to cover students pursuing study at pre-matric stage;
- (i) Pre-Matric Scholarship scheme to Scheduled Caste students studying in class IX and X.
- (ii) Pre-matric Scholarship to children of those engaged in occupations involving cleaning and prone to health hazards (class 1 to 10)
- (iii) Pre-Matric Scholarship Scheme to Other Backward Classes students studying in class 1 to 10.
- (iv) Dr. Ambedkar Pre-matric & Post-matric Scholarship for DNT students
- The state-wise details of beneficiaries covered under the Pre-matric schemes during last three years 2014-15 to 2016-17 are enclosed at Annexure I, II and III.

Besides above, Post Matric Scholarship Schemes to Scheduled Castes/Other Backward Classes/Economically Backward Classes & De-Notified Tribes are provided to students studying in Post matriculation or post secondary stage including class 11 and 12. Post-matriculation scholarship for classes 11th and beyond include courses upto Ph.D level and separate information for class 11th and 12th is not maintained.

(b) to (c): The concerned State Governments and Union Territory Administrations lay down the detailed procedure for selection of students as per the respective scheme guidelines. States/UTs have been advised to ensure timely payment of scholarships directly to the accounts of the beneficiaries. Besides this, regular follow up through correspondence, meeting with State Government officials and regional conferences are done to ensure submission of requisite documents for expeditious release of Central Assistance under the scholarship Schemes.

Annexure as referred in part (a) of Lok Sabha Un-Starred Question No. 5908 to be answered on 03.04.2018.

Details of number of beneficiaries under Pre-matric Scholarship Scheme to SC students studying in class IX and X.

S.N		2014-15	2015-16	2016-17
0	State/ UT	No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries
1	Andhra Pradesh	193188	157736	139710
2	Assam	62560	0	0
3	Bihar	1581	453885	0
4	Chandigarh	1432	1888	2078
5	Chhattisgarh	105399	246715	119014
6	D&N Haveli	0	58	0
7	Daman & Diu	74	118	0
8	Delhi	0	40	0
9	Gujarat	46318	69045	90949
.10	Haryana	0	143537	0
11	Himachal Pradesh	0	23572	16146
12	Jammu &Kashmir	7863	0	5770
13	Karnataka	210639	0	221674
14	Kerala	88783	84250	84210
15	Madhya Pradesh	373866	303397	347356
16	Maharashtra	64629	0	0
17	Manipur	880	1217	0
18	Meghalya	100	0	0
19	Odisha	276345	230920	139595
20	Punjab	189705	222850	125161
21	Rajasthan	264372	15358	19942
22	Sikkim	0	236	0
23	Tamilnadu	204620	455420	350251
24	Tripura	36853	8799	9133
25	Uttarakhand	82499	25719	0
26	West Bengal	302266	0	349674
	Total	2513972	2444760	2020663

Annexure as referred in part (a) of Lok Sabha Un-Starred Question No. 5908 to be answered on 03.04.2018.

Details of number of beneficiaries under Pre-matric Scholarship Scheme to children of those engaged in occupations involving cleaning and prone to health hazards

S.No	Name of State/UT	2014-15 Number of Beneficiaries	2015-16 Number of Beneficiaries	2016-17 Number of Beneficiaries
2	Gujarat	00	333629	0.00
3	Himachal Pradesh	1929	2124	0.00
4	Kerala	1362	00	0.00
5	Maharashtra	00	00	94295
6	Mizoram	275	355	440
7	Odisha	1572	1135	0.00
8	Uttarakhand	00	1450	0.00
9	West Bengal	5086	00	00
	Total	14273	338693	94735

Annexure-III

Annexure as referred in part (a) of Lok Sabha Un-Starred Question No. 5908 to be answered on 03.04.2018.

State-wise details of number of beneficiaries under the Scheme of Pre-Matric Scholarship for OBC Students from 2014-15 to 2016-17

No. of beneficiaries in lakh**

S.No.	States/ UTs	2014-15	2015-16	2016-17
		No. of Benficiaries	No. of Benficiaries	No. of Benficiaries
1	Andhra Pradesh	0.46	0.72	0.49
2	Bihar	40.39	\$	101.44
3	Chhattisgarh	*	0	0
4	Goa	0.08	0.07	0.10
5	Gujarat	1.20	1.09	1.09
6	Haryana	0	0	0.38
7	Himachal Pradesh	0	0	0
8	Jammu & Kashmir	0	0.46	0.51
9	Jharkhand	0.10	8.91	16.85
10	Karnataka	5.70	10.86	16.24
11	Kerala	3.81	1.68	3.06
12	Madhya Pradesh	0	0	*
13	Maharashtra	3.74	5.85	*
14	Odisha	1.02	0.87	1.00
15	Punjab	0	7.68	*
16	Rajasthan	4.24	4.56	4.27
17	Tamil Nadu	3.17	0.49	1.27
18	Telangana	*	0	0
19	Uttar Pradesh	1.31	0.58	0.93
20	Uttarakhand	1.55	0.39	*
21	West Bengal	3.02	3.53	3.67
22	Assam	0.36	0.12	*
23	Manipur	*	0	0
24	Sikkim	0	0.02	0.03
25	Tripura	0.70	0.71	0.68
26	A & N Island	0	0	0
27	Chandigarh	0	0.01	0.01
28	D & N Haveli	0	0	0
29	Daman & Diu	0.01	0	0
30	Delhi	0.06	0.07	*
31	Puducherry	0	*	0.03
	Total	70.92	48.67	152.05
	* Awaited			

^{**}No. of beneficiaries includes beneficiaries from State fund also